

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3841**

**TO BE ANSWERED ON THE 16<sup>TH</sup> JULY, 2019/ ASHADHA 25, 1941 (SAKA)**

**SHORTAGE OF FORENSIC EXPERTS**

**3841. SHRI G.M. SIDDESHWAR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that pending cases related to forensic reports are consistently increasing due to shortage of forensic experts and thereby adversely affecting the hearing of various cases;**

**(b) whether there are some cases of forensic examination where results are expected to be better if examined as early as possible, however if examination in such cases is pending for longer period, it can affect the result of examination; and**

**(c) the efforts being made by the Government to cut down delay in examination of forensic samples so that it can yield satisfactory and far reaching results?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a): The data available for Central Forensic Science Laboratories does not show such a trend.**

**(b): One of the crucial factors in examination of forensic cases related to Biology/DNA and toxicology samples is the method of preservation of samples and control of environmental conditions in which samples are**

**stored. However, in these cases every effort is made in Central Forensic Science laboratories to examine the cases on priority.**

**(c): In order to strengthen the forensic science eco-system in criminal investigation in the country, the Ministry of Home Affairs (MHA) has, inter-alia, taken the following steps:**

**(i) Modernization of Central Forensic Science Laboratories (CFSLs) at Bhopal and Guwahati has been undertaken by construction of new buildings and provision of machinery & equipment. These CFSLs have become operational in their new buildings. Further, substantial work has been completed for modernization of CFSL at Pune.**

**(ii) Setting up of a State-of-the-Art DNA Analysis Unit in Central Forensic Science Laboratory, Chandigarh has been undertaken at a total cost of Rs.99.76 crore.**

**(iii) 140 Forensic Analysts /Professionals have been engaged for Central Forensics Science Laboratories through an all-India Forensic Aptitude and Calibre Test (FACT) conducted by Loknayak Jayaprakash Narayan National Institute of Criminology and Forensic Science.**

**(iv) Notification of Guidelines has been done for the method of collection, handling and transportation of forensic evidence in sexual**

**assault cases, as also the technical specifications in a sexual assault evidence collection kit.**

**(v) Capacity building of Investigation Officers/ Prosecutors and Medical Officers has been undertaken through training and skill building courses in collection, handling and transportation of forensic evidence. A total of 3221 officers have been trained till 28 June 2019.**

**(vi) Bureau of Police Research & Development, MHA, has distributed 3,120 Sexual Assault Evidence Collection Kits to States/ UTs as orientation kit as part of training.**

**(vi) Setting-up and upgrading of DNA Analysis units in State Forensic Science Laboratories in 13 States/ UTs has been approved at a total cost of Rs.131.09 crore.**

\*\*\*\*\*